

**Eco-City Scheme**

2526. DR. K.V.P. RAMACHANDRA RAO : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether it is a fact that Eco-City Scheme was initiated by the Central Pollution Control Board (CPCB) in 2002-03 in selected towns/cities, including Tirupati, Andhra Pradesh;
- (b) if so, the success achieved so far in implementation of the scheme; and
- (c) the details of further action taken in the scheme?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN) : (a) to (c) The Eco-City Scheme was initiated by the Central Pollution Control Board (CPCB) in 2002-03 in selected towns/cities, including, Tirupati, Andhra Pradesh with a view to improving the environment through implementation of identified environmental improvement projects.

Limited success was observed at Tirupati in Andhra Pradesh, under the scheme. In view of the limited capacities of the State Pollution Control Boards (SPCBs), issues of coordination between CPCB, SPCBs & Municipalities, and availability of other schemes for Urban development like Jawahar Lal Nehru Urban Renewal Mission (JNNURM), it was decided in October 2011 to close the Eco-city scheme of CPCB in public interest.

**Report of Dr. Madhav Gadgil Committee on Western Ghats**

2527. SHRI C.P. NARAYANAN : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether Government is informed that some State Governments have turned down the conclusion of Dr. Madhav Gadgil Committee's report on Western Ghats;
- (b) whether the Central Government intends to concede their demands or uphold the Committee Report or appoint another committee to give recommendations regarding the same; and
- (c) whether the Central Government is creating precedence on exploitation of natural resources in the region at the expense of the preservation of flora and fauna existing in the region and protection of water flowing from the Western Ghats?